

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
JOINT SITTING OF COURT NO.1 & 2
CAUSE LIST**

**DATE: 08th January, 2015
Time: 10:30 A.M.**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE MR JUSTICE Melath Sasidharan Nambiar
JUDICIAL MEMBER**

**HON'BLE Dr. Devendra Kumar Agrawal
EXPERT MEMBER**

**HON'BLE MR. Bikram Singh Sajwan
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
CASES OF COURT NO.2				
FOR ADMISSION				
1.	Appeal No. 1/2015 & M.A.No.12/2015 & M.A.No.13/2015.	Taurus International (Projects) Pvt. Ltd. Vs. Delhi Pollution Control Committee.	Mr. Rajeshwar Dagar & Swastik Singh, Advs. for the Appellant.	
2.	Original Application No. 2/2015 & M.A.No.1/2015.	Anand Arya Vs. U.O.I. & Ors.	Ms. Reena George & Mr. Kartik Prasad, Advs. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
3.	Original Application No. 101/2014.	Sobha Singh & Ors. Vs. State of Punjab & Ors.	Mr. Manish Kumar, Adv. For the Applicants. Mr. Anil Soni, AAG, For R-1. Mr. Shubham Bhalla, Adv. For R-5 Ms. P. Batra Singh, Adv. for MoEF, R-6.	
FOR HEARING				
4.	Original Application No. 64/2014 & M. A.No.137/2014.	Rahul Shukla V/S Triveni Enggineering & Industries Ltd. Ramkola Unit.	Mr. M.C. Mehta & Mr. Ajay Sipahiya, Advs. for the Applicant. Mr. Chetan Sharma, Sr. Adv. & Ms. Anunaya Mehta, Adv. For R-1. Mr. Abhishek, Adv. & Mr. S.L. Gundli, Sr. LO (CPCB), Adv. For R-2. Mr. Pradeep Misra & Mr. D.K. Dhayani, Advs. for R-3. Ms. Savitri Pandey, Adv. for Respondent No. 4 & 5.	

For order, cause list and other information please visit our website: www.greentribunal.gov.in